

**IN THE COURT OF SHRI DINESH KUMAR,
CHIEF METROPOLITAN MAGISTRATE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI
Cause List for 21.01.2021**

PP Saab	Shri Pradeep Kumar	9999870056	pradeepbijnor960@gmail.com
Reader	Shri Inderjeet Kumar	9968511908	readercommnortheast@gmail.com
Ahlmad	Dharmendra Kumar	9718503547	sharmakarishma561986@gmail.com
Asstt. Ahlmad	Mrs. Mamta Garg	8810485700	<p style="text-align: center;">DINESH KUMAR मुख्य महानगर दण्डाधिकारी Chief Metropolitan Magistrate जिला उत्तर-पूर्व, कमरा नं. 68 North-East District, Room No. 68 क़रक़रडूमा क़ाद, दिल्ली Karkardooma Court, Delhi</p>
Asstt. Ahlmad	Ms. Indu Sidharth	9811272004	

PENDING APPLICATIONS

Sl.	FIR No.	PS	U/s	Title	Purpose
1	101/20	Crime	147/148/149/ 435/353 IPC	State Vs. Tahir Hussain 9868869900 praavita@gmail.com	Application U/s 207 Cr.P.C. for supply deficient copy
2	94/20	New Usman Pur	147/148/149 IPC	State Vs. Imran Khan 9953287255, 9868962350 deepakvedwan@gmail.com	Application for cancellation of proceedings 82 crpc
3	94/20	New Usman Pur	147/148/149 IPC	State Vs Md. Anas 9312223345 jatinadvocate@gmail.com	Application for cancellation of warrants and recalling the proceedings U/s 8 Cr.P.C.
4	67/09	Crime Branch	25/54/59 Arms Act	State Vs. Md. Abid 9891998188 adviftkhar@gmail.com	Application for cancellation of warrants as well as proceedings U/s 82 Cr.P.C.
5	CIS 107/20	-----	SARFASESI ACT	Union Bsnk Of India Vs. Pramod Kumar 9990298248 amrendrakg@gmail.com	Application seeking direction to court receiver for taking physical possession of the property
6	188/20	Bhajan Pura	147/148/149/ 435 IPC	State Vs. Not Known 9910737518 advocaterpstomar@gmail.com	Cancellation of Superdari regarding vehicle no. DL2CAR1236
7	84/20	Dayal Pur	147/148/149 IPC	State Vs. Firoz 9968970111 sanjeevrathi25@gmail.com	Application seeking direction to Jail Supdt to transfer the accused from Mandoli jail to any other jail
8	144/20	Gokal Puri	147/148/149/	State Vs. Ashok @ Akash	Bail

380 IPC

8178514061
rajeshsharmag216@gmail.com
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FRESH APPLICATIONS

1	CC 357/16	Karawal Nagar	138 NI Act	Sunil Kumar Raghav Vs. Gajendra rksharma93120@gmail.com	Application for cancellation of NBW
2	207/20	Crime Branch	419/420/471/ 120B IPC	State Vs. Kashish Kumar 9810009734 anupamsharmaadvocate@hotmail.com	Application U/s 437 Cr.P.C.